

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5731  
ANSWERED ON:30.04.2003  
OLD PETROL PUMPS ON NATIONAL HIGHWAYS  
ADHIR RANJAN CHOWDHURY

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Department/National Highways Authority of India(NHAI) has started closing the approaches of the old petrol pumps approved as per IRC guidelines 1983 and are situated on National Highways in municipal limits;
- (b) if so, the facts thereof;
- (c) whether the Government propose to remove/resite all petrol pumps situated on National Highways in operation for the last so many years;
- (d) whether new guidelines have been issued in this regard;
- (e) if so, whether the new guidelines are likely to have retrospective effect;
- (f) if so, the details thereof;
- (g) whether the NHAI proposes to give exemption to the old and approved petrol pumps; and
- (h) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD KHANDURI)

(a) No, Sir.

(b)&(c) In view of the increase in traffic, speed of vehicles and safety requirements, revised guidelines have been issued in August, 2000 according to which any deficiency has to be rectified at the time of renewal of licence for which a notice will be issued four months before the expiry of the existing licence. In case of failure to do so, necessary action will be taken.

(d) Last guidelines were issued in August, 2000.

(e)&(f) Please see answer to (b) & (c) above.

(g) No, Sir.

(h) The guidelines of August, 2000 are mandatory.